

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD.

R.A.No.27/93
in
O.A.No.1128/92

Date of Order:6.4.95

BETWEEN:

Mohan Edward Dawson

.. Petitioner/Applicant

A N D

1. Union of India, rep. by General Manager, South Eastern Railway, Garden Reach, Calcutta-43.
2. Financial Advisor & Chief Accounts Officer(Admn.), S.E.Railway, Garden Reach, Calcutta

.. Respondents/Respondents.

Counsel for the Applicant .. Mr.P.B.Vijay Kumar

Counsel for the Respondents .. Mr.V.Bhimanna

CORAM:

HON'BLE SHRI A.V.HARIDASAN : MEMBER (JUDL.)

HON'BLE SHRI A.B.GORTHI : MEMBER (ADMN.)

Learned counsel for the applicant states that the Review Application is not pressed. Hence the R.A. is closed as not pressed.

(A.
Mem)


(A.V.HARIDASAN)
Member(Judl.)